

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. †2552
ANSWERED ON 27.12.2018

ASSISTANCE FOR GROUND WATER MONITORING

†2552. SHRI GAJANAN KIRTIKAR

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the Government provides financial and technological assistance to States for conducting survey, monitoring and increasing ground water level;
- (b) if so, the details thereof along with the extent of the said assistance provided during the last three years and the current year, State-wise;
- (c) whether the Government has sanctioned any proposals for exploration of ground water in hilly areas of the country and if so, the details thereof; and
- (d) the funds allocated and released for the said purpose, State-wise and the details of work undertaken in this regard?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) & (b) Water being a State subject, initiatives on water management & conservation including artificial recharge to ground water in the Country is primarily States' responsibility.

CGWB as part of the Aquifer Mapping Programme under the Ground Water Management & Regulation (GWM&R) scheme shares the Aquifer Maps and Management Plans with the concerned State Agencies. A conceptual document titled Master Plan (2013) for artificial recharge to groundwater prepared by CGWB has also been shared with the State agency which provides information about area specific artificial recharge techniques to augment the ground water resources based on the availability of source water and capacity of the subsurface formations to accommodate it.

As per information received from Ministry of Rural Development, State-wise details of number of works on water conservation and water harvesting completed and funds released under MGNREGS are given at **Annexure – I**.

(c) & (d) Ground water Exploration is an activity under the National Aquifer Mapping Programme under Central Sector Scheme of Ground Water Management & Regulation (GWM&R) scheme being implemented by CGWB. Details of hilly States to be covered under Aquifer mapping during 2017-2020 are given at **Annexure - II**.

Annexure referred to in reply to parts (a) & (b) of Unstarred Question No. †2552 to be answered in Lok Sabha on 27.12.2018 regarding “Assistance for Ground Water Monitoring”

S.No.	State	Water Conservation and Water Harvesting Works							
		Completed							
		2015-2016		2016-2017		2017-2018		2018-2019	
Phy. (Nos.)	Fin. (in Lakhs)	Phy. (Nos.)	Fin. (in Lakhs)	Phy. (Nos.)	Fin. (in Lakhs)	Phy. (Nos.)	Fin. (in Lakhs)		
1	ANDHRA PRADESH	45889	60427.41	87343	28404.18	42886	45212.96	48503	24013.81
2	ARUNACHAL PRADESH	15	53.38	591	439.86	87	293.57	9	122.69
3	ASSAM	571	2085.34	915	5718.88	2020	2661.42	1439	597.39
4	BIHAR	3230	8368.36	3968	10069.83	6382	7903.2	3572	1459.23
5	CHHATTISGARH	5927	29195.02	17013	53458.65	18949	32615.01	16585	13846.56
6	GOA	8	2.54	7	3.87	2	0.79	0	0
7	GUJARAT	4237	7197.74	7495	9742.41	7372	7321.63	4099	2884.38
8	HARYANA	615	1255.48	741	4194.37	675	3042.92	354	666.53
9	HIMACHAL PRADESH	5742	4298.43	7014	5701.07	6198	4667.35	5882	1825.16
10	JAMMU AND KASHMIR	4051	2686.56	3615	3071.31	3000	2668.17	1054	285.47
11	JHARKHAND	16392	33545.8	104334	60939.6	49523	9469.01	10538	1299.39
12	KARNATAKA	19631	17090.39	24861	38295.77	20026	27066.4	12586	8394.37
13	KERALA	34509	31271.19	46132	47214.59	27434	42419.28	9816	3429.09
14	MADHYA PRADESH	18112	25503.7	24170	46932.12	19328	31501.59	13294	15733.81
15	MAHARASHTRA	19780	32344.52	22203	25810.83	14688	14260.34	14200	6071.99
16	MANIPUR	484	1212.14	546	2159.63	178	650.08	116	206.46
17	MEGHALAYA	905	1835.25	1239	6418.83	834	5539.61	251	588.66
18	MIZORAM	366	2068.48	476	1026.09	814	1406.97	775	1700.27
19	NAGALAND	602	740.32	701	2441.35	385	5532.34	0	0
20	ODISHA	4853	12249.07	12014	16570.43	5480	5796.95	1411	848.38
21	PUNJAB	137	320.87	190	389.26	192	272.17	79	44.76
22	RAJASTHAN	8531	72794.44	16013	70114.87	10497	30001.22	5879	5116.01
23	SIKKIM	181	1037.5	248	1200.18	149	486.15	80	44.62
24	TAMIL NADU	9237	55347.33	6420	46772.58	10199	50242.29	9671	12722.76
25	TELANGANA	11073	41544.13	115462	26343.49	65259	12481.27	7585	1822.3
26	TRIPURA	9605	10733.26	6532	14763.75	7151	6092.6	1585	654.36
27	UTTAR PRADESH	23111	37230.33	44850	94624.83	29778	37219.07	13939	10425.74
28	UTTARAKHAND	2094	2984.31	3926	4552.22	6401	5141.06	4067	1498.41
29	WEST BENGAL	26883	47651.45	33077	75787.11	35724	32362.54	25110	1603.86
30	ANDAMAN AND NICOBAR	22	24.68	49	3.95	5	5.4	0	0
31	DADRA & NAGAR HAVELI	0	0	0	0	0	0	0	0
32	DAMAN & DIU	0	0	0	0	0	0	0	0
33	LAKSHADWEEP	0	0	0	0	0	0	0	0
34	PUDUCHERRY	14	73.32	16	94.26	35	187.88	7	37.61
	Total	276807	543172.74	592161	703260.17	391651	424521.24	212486	117944.07

ANNEXURE - II

Annexure referred to in reply to parts (c) & (d) of Unstarred Question No. †2552 to be answered in Lok Sabha on 27.12.2018 regarding “Assistance for Ground Water Monitoring”

State-wise details of hilly areas to be covered under Aquifer mapping during 2017-2020

Sl.No.	State	Area to be covered (km²)
1	Arunachal Pradesh	3496
2	Assam	21081
3	Himachal Pradesh	7660
4	Jammu & Kashmir	2270
5	Manipur	2404
6	Meghalaya	1436
7	Mizoram	700
8	Nagaland	2122
9	Sikkim	1000
10	Tripura	5639
11	Uttarakhand	5000